

(b) and (c) Tribals mostly reside in hilly and forest areas. For their socio-economic development, the strategy of Tribal sub plan has been evolved which is in operation since the Vth Five Year Plan. In addition, certain Central and Centrally Sponsored Schemes such as Special Central Assistance to Tribal Sub Plan, Grants under Article 275 (1) of the Constitution, Post Matric Scholarship, Book Banks, Coaching & Allied, Hostel for Boys & Girls, Ashram Schools, Establishment of Educational Complexes for ST Girls in Low Literacy Pockets etc. are being implemented for accelerated development of Sch. Tribe population. The Planning Commission also provides special assistance to States for the development of hilly areas.

[Translation]

Welfare Schemes for the Tribals

67. SHRI RAVINDRA KUMAR PANDEY :
SHRI RAMSHETH THAKUR :

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state :

(a) the names of the schemes implemented by the Government for the Welfare of the tribals, the backwards and people living below poverty line during the last three years upto January, 1999 alongwith the amount provided and spent thereon, State-wise;

(b) the details of achievements made by the Government;

(c) whether the Government propose to prepare a special package for the development of tribal dominated areas with the other social groups in each States;

(d) if so, the details thereof;

(e) if not, the reasons therefor;

(f) whether letters from Member of Parliament have been received by the Government regarding tribal welfare scheme; and

(g) if so, the steps taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) and (b) A number of schemes are being implemented by the Ministry of Social Justice and Empowerment for the socio-economic development and empowerment of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities, details of which have been given in the Annual Report of the Ministry for 1997-

98, a copy of which is available in the Parliament Library. In addition, the following schemes are being taken up for implementation :-

- (i) Pre-examination Coaching for OBCs.
- (ii) Pre-matric Scholarship for OBCs.
- (iii) Post-matric Scholarship for OBCs.
- (iv) Hostels for OBC boys and girls.
- (v) Financial assistance to Voluntary organisations working for the welfare of OBCs.
- (vi) Development of Primitive Tribal Groups (PTGs).

Information regarding the amounts released under various schemes and the beneficiaries, State-wise and year-wise in the last three years and upto January, 1999, during 1998-99, is being collected and will be laid on the table of the House.

(c) No such proposal is under consideration of Government at present.

(d) and (e) Not applicable.

(f) Yes, Sir.

(g) The suggestions received are taken into consideration while finalising and implementing welfare schemes for tribals.

[English]

Targetted Deadline of Literacy Mission

68. SHRI ASHOK NAMDEORAO MOHOL :
SHRI MADAN PATIL :
SHRI A. VENKATESH NAIK :
PROF. AJIT KUMAR MEHTA :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the achievement made as against the yearly targets since the setting up of the National literacy mission;

(b) the reasons for not achieving the set targets and the names of the States which have shown unsatisfactory performance in this regard;

(c) the target fixed for Ninth Plan period;

(d) whether the Government have changed the target deadline of its literacy mission;

(e) if so, the details thereof indicating the number of times the target has been changed and the reasons therefor; and

(f) the manner in which literacy targets are proposed to be met?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI) : (a) to (f) No year-wise and state-wise targets have been fixed for achieving literacy under the National Literacy Mission (NLM). The original target of the NLM was to make 80 million persons functionally literate by the year 1995. At the time of the finalisation of the Eighth Plan, the target was reset to make 100 million persons literate by the year 1997.

The National Agenda for Governance clearly states "we are committed to a total eradication of illiteracy". No specific time frame has been envisaged.

The present strategy of the NLM is proposed to be continued during the Ninth Plan with several steps to reorient the adult literacy programmes which include the enhanced focus on female literacy; greater involvement of Panchayati Raj Institutions and non-governmental organisations; strengthening of State Resource Centres; opening of Shramik Vidyapeeths in rural areas; decentralisation of financial and administrative powers to the State Literacy Mission Authorities ensuring better follow up and consolidation through extending the programme of post literacy and continuing education, etc.

National Policy on Rehabilitation

69. SHRI RAVI SITARAM NAIK : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the national policy on rehabilitation has since been formulated;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) : (a) and (b) A draft national policy on resettlement and rehabilitation of persons or families adversely affected or displaced on account of compulsory acquisition of land has been prepared, but the same has not been finalised by the Government. The draft national policy is currently under examination by a Group of Ministers appointed by the Union Cabinet.

(c) Question does not arise.

Sports Schools

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70. SHRI K. PARY MOHAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the number of sports schools as on date, State-wise;

(b) whether the Government have decided to open more sports schools in the country;

(c) if so, the details thereof; and

(d) the steps taken by the Government to boost the sports in the country?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI) : (a) No Sports School has so far been opened by the Government of India.

(b) and (c) A scheme to set up a sports school in each State/Union Territory is presently under formulation.

(d) The policy initiatives by the Government to boost sports in the country envisage, inter alia, revision of National Sports Policy, setting up of a National Sports Development Fund and several steps for reaching world standards in sports like creation of infrastructure, spotting and nurturing talent, scientific support to the sportspersons and assistance to National Sports Federations.

Tribal In Tamil Nadu

71. DR. SAROJA V. : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state :

(a) whether the Government have any special schemes for the development of tribal area of Tamil Nadu;

(b) if so, the details thereof;

(c) the details of the funds earmarked for the development of tribal in the State;

(d) the criteria fixed for allocation of funds;

(e) whether the allocated funds have been fully utilised during each of the last three years;

(f) if so, the details thereof;

(g) if not, the reasons therefor;

(h) the steps taken by the Government in this regard?